

ITEM NO.203

COURT NO.15

SECTION III-A

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

PROCEEDINGS OF

Civil Appeal No(s). 8341/2018

GANESHI (DECEASED) THR. LRS & ORS.

Appellant(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
(NOIDA) & ANR.

Respondent(s)

WITH

C.A. No. 5798/2019 (III-A)

Date : 01-08-2024

PRESENT :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE SANJAY KUMAR
MR. ARIJIT PRASAD, SENIOR ADVOCATE
MS. PRAGYA PARIJAT SINGH, AOR

For Appellant(s) Mr. P K S Baghel, Sr. Adv.
Mr. D V Singh, Adv.
Mr. Arijeet Singh, Adv.
Mr. Shanti Swaroop Singh, Adv.
Mr. Ajit Singh Pundir, AOR

For Respondent(s) Mr. Sourav Roy, Adv.
Mr. Mahesh Kumar, Adv.
Mr. Nikhilesh Kumar, Adv.
Mr. Vasudev Singh, Adv.
Mr. Mukesh Gautam, Adv.
Ms. Devika Khanna, Adv.
Mrs. V. D. Khanna, AOR

Mr. Rachit Mittal, AOR
Mr. Parish Mishra, Adv.
Mr. Kanishk Raj, Adv.
Ms. Kriti Jain, Adv.

A W A R D

1. There appears to be no possibility of settlement and parties want to contest the matter(s) on merits.
2. List the matter(s) before the Regular Court.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)